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Central Administrative Tribunal Principal Bench: New Delhi

CP No. 318/99 In OA No. 2223/95

New Delhi this the 16th day of February, 2000

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J) Hon'ble Mr. M.P. Singh, Member (A)

Ex Head Constable Ram Piara Singh
No. 5657/PCR, Delhi Police
S/o Late Shri Keeshan Singh,
R/o Quarter No. 39 B. DA I Block,
LIG Flats, Hari Nagar,
New Delhi.

...Petitioner

(By Advocate: None

Versus

- Shri Ajay Raj Sharma Commissioner of Police, Delhi Police Headquarters, MSO Building I.P. Estate, New Delhi.
- Shri R.S. Gupta, Additional Commissioner of Police (Operations) Delhi Police Police Headquarters, MSO Building I.P. Estate, New Delhi.

Mrs. Meera Chhiber with
(Shri Lal Singh, Inspector Departmental representative)

ORDER (Oral)

By Reddy. J.-

Departmental representative for respondents submits that the order complained of has been complied with by the department in its more dated 12.2.2000.

The only positive direction given by the Tribunal in its order dated 13.1.99 was to treat the applicant as retired from service voluntarily with effect from 14.12.92 and to make available to him pension and all other retiral benefits accordingly within a period of three months from the date of communication of a copy of this order. In the

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proceedings dated 12.2.2000 issued by the Additional Dy. Commissioner of Police it is stated that the applicant should be deemed to be retired from service voluntarily with effect from 14.12.92 and he will accordingly. Thus, we are of the view that the direction has been complied with in toto.

But the respondents have taken more that one year in complying with the order though the Tribunal has given only three months from the date of communication of a copy of this order. The office appearing for the respondents submits that the respondents have been agitating against the order of the Tribunal in the High Court and that there was delay in compliance of the order.

In the circumstances, since the order no.

In the circumstances are delay is supplied to the circumstance of the

(M.P. Singh) Member (A)

(V. Rajagopala Reddy Vice-Chairman (J)

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